



# Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,  
Nauroji Nagar, New Delhi-110029

Petition No. 320/TL/2024

Dated: 11.11.2024

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 & 15 of the Electricity Act, 2003 (the Act) has been made by **Sirohi Transmission Limited**, C/o ED (TBCB), Power Grid Corporation of India Limited, Saudamini, Plot No.2, Sector -29, Gurgaon 122001 for the grant to establish Inter-State transmission system for "Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-2: 5.5 GW) (Jaisalmer/Barmer Complex) Part B" (hereinafter referred to as the 'transmission scheme/project'). The scope of the project for which a transmission licence has been sought is as follows:

Sl. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Percentage of Quoted Transmission Charges recoverable on Scheduled COD of the Element of the Project	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	Establishment of 2x1500 MVA, 765/400 kV Substation at suitable location near Sirohi along with 2x240 MVAR (765 kV) & 2x125 MVAR (420 kV) Bus Reactor <ul style="list-style-type: none"> <li>765/400 kV, 1500 MVA ICT- 2 Nos. (7x500 MVA including one spare unit)</li> <li>765 kV ICT bays-2 Nos.</li> <li>240 MVAR, 765 kV Bus Reactor-2 Nos. (7x80 MVAR including one spare unit)</li> <li>765 kV Bus reactor bays-2 Nos.</li> <li>765 kV line bays- 2 Nos. [for D/c line to Fatehgarh-IV (Section-2) PS]</li> <li>400 kV ICT bays - 2 Nos.</li> <li>400 kV line bays - 2 Nos. [for D/c line to Chittorgarh (PG) S/s]</li> <li>125 MVAR, 420 kV Bus Reactor-2 Nos.</li> <li>400 kV Bus reactor bays-2 Nos.</li> </ul> <b>Future provisions: Space for</b> <ul style="list-style-type: none"> <li>765/400 kV ICT along with bays- 4 Nos.</li> <li>765 kV line bays along with switchable line reactors -10 Nos.</li> <li>765 kV Bus Reactor along with bay: 1 No.</li> <li>400 kV line bays along with switchable line reactor -4 Nos.</li> <li>400 kV line bays -4 Nos.</li> <li>400 kV Bus Reactor along with bay: 1 No.</li> <li>400 kV Sectionalization bay: 2 sets</li> <li>400/220 kV ICT along with bay - 6 Nos.</li> <li>220 kV line bays -10 Nos.</li> <li>220 kV Sectionalization bay: 2 sets</li> <li>220 kV BC (3 Nos.) &amp; TBC (3 Nos.)</li> <li>STATCOM (2x±300 MVAR) along with MSC (4x125 MVAR) &amp; MSR (2x125 MVAR) along with two number of 400 kV bays.</li> </ul>	24 months from SPV acquisition	16.24%	All elements of scheme are required to be commissioned simultaneously as their utilization is dependent on each other.
2.	Fatehgarh-IV (Section-2) PS – Sirohi PS 765 kV D/c line along with 240 MVAR switchable line reactor for each circuit at each end <ul style="list-style-type: none"> <li>765 kV, 240 MVAR switchable line reactors at Fatehgarh-IV (Section-2) PS –2 Nos.</li> <li>765 kV, 240 MVAR switchable line reactors at Sirohi PS –2 Nos.</li> <li>Switching equipment for 765 kV, 240 MVAR switchable line reactors at Fatehgarh-IV (Section-2) PS – 2 Nos.</li> <li>Switching equipment for 765 kV, 240 MVAR switchable line reactors at Sirohi PS –2 Nos.</li> </ul>		58.41%	
3.	2 No. of 765 kV line bays at Fatehgarh-IV (Section-2) PS <ul style="list-style-type: none"> <li>765 kV line bays at Fatehgarh-IV (Section-2) PS –2 Nos.</li> </ul>			
4.	Sirohi PS-Chittorgarh (PG) 400 kV D/c line (Quad) along with 80 MVAR switchable line reactor for each circuit at Sirohi PS end <ul style="list-style-type: none"> <li>420 kV, 80 MVAR switchable line reactors at Sirohi PS –2 Nos.</li> <li>Switching equipment for 420 kV, 80 MVAR switchable line reactors at Sirohi PS –2 Nos</li> </ul>		25.35%	
5.	2 No. of 400 kV line bays at Chittorgarh (PG) S/s <ul style="list-style-type: none"> <li>400 kV line bays at Chittorgarh (PG) S/s –2 Nos</li> </ul>			

- Note:**
- POWERGRID to provide space for 2 Nos. of 400 kV line bays at Chittorgarh (PG).
  - Developer of Fatehgarh-IV S/s (Section-2) to provide space for 2 Nos. of 765 kV line bays at Fatehgarh-IV (Section-2) PS along with the space for switchable line reactor.
  - Switchable line reactors to be implemented with NGR bypass arrangement.
- The Central Transmission Utility of India Limited vide its letter dated 9.9.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
  - Based on the material available on the record, the Commission vide order dated 11.11.2024 in Petition No. 320/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
  - A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Sirohi Transmission Limited** before the Commission can be accessed at the [www.powergrid.in/subsidiaries](http://www.powergrid.in/subsidiaries) or inspected by any person in the Commission's office by following the laid down procedure.
  - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **26.11.2024** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
  - The Application shall be taken up for the further hearing by the Commission on 18.11.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/  
(Harpreet Singh Pruthi)  
Secretary